

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

W.P.(C) No. 1002 of 2020

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**CORAM**

**HON'BLE MR. JUSTICE RAJESH SHANKAR**

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04/08.07.2020      Learned counsel for the petitioner prays for and is allowed one week's time to remove the defects as pointed out by the office.

Put up this case after one week under the appropriate heading.

Satish/-

(RAJESH SHANKAR, J)